

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 4939/2012

INCOME TAX OFFICER, WARD I (4) & ANR.

APPELLANT(S)

VERSUS

MAYA RASTOGI

RESPONDENT(S)

Date : 21-05-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s): Mr. Raghavendra P Shankar, A.S.G.
Mr. Sudarshan Lamba, AOR
Mr. Pallavi Mishra, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. Raman Yadav, Adv.
Mr. B K Satija, Adv.

For Respondent(s):

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned Addl. Solicitor General,
list this matter after the Partial Court Working Days.

(ABHINAV KUMAR)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)